In the National Company Law Tribunal, New Delhi Registrar

CP No. 187/2016

SECTI.ON OF THE COMPANIES ACT: 391 (2) & 394

In the matter of:

M/s. Superlative Products Pvt. Ltd.	Petitione
26 1940-2011 (TO) 70 \$\frac{\pi}{2} (TO)	

Order deliver on 28.09.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : Shri Amit Kumar, Company Secretary

For Regional Director : Shri Manish Raj, Company Prosecutor

For official Liquidator : None Appeared

ORDER

The representative of the petitioner requested for short adjournment as the main counsel is not available.

List the matter on 05.10.2017.

(Shiv Ram Bairwa) Registrar